GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 787 ANSWERED ON 13.12.2022

TARGET FOR GENERATION OF RENEWABLE ENERGY

787. LT GEN. D.P.VATS (RETD) SHRI HARNATH SINGH YADAV SHRI VIJAY PAL SINGH TOMAR

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether Government proposes to increase the generation of renewable energy along with the specific targets in this regard;

(b) if so, the details thereof

(c) the steps proposed to be taken by Government to achieve that target, along with the time frame fixed in this regard; and

(d) the role of the State Governments in achieving the said target?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a)to(c) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

So far, a total of 172.72 GW capacity from non-fossil fuel based energy resources has been installed in the country as on 31.10.2022. This includes 119.09 GW Renewable Energy, 46.85 GW Large Hydro and 6.78 GW Nuclear Power capacity.

Government have taken several measures to promote renewable energy in the Country in order to achieve above target, including, inter-alia, the following:-

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Notification of standards for deployment of solar photovoltaic system/devices,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Notification of Promoting Renewable Energy through Green Energy Open Access Rules 2022.
- Notification of "The electricity (Late Payment Surcharge and related matters) Rules (LPS rules).
- Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.

(d) Most of the Schemes/ Programmes of the Ministry are implemented through implementing agencies of the State Governments. These implementing agencies have a major role in identification of beneficiaries, promotion of the Scheme/ Programme, physical verification, etc. Further in some schemes, the State also has to provide its share of subsidy.